

ITEM NO.9

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Petition(s) for Special Leave to Appeal (C) No(s). 5513/2020

RAMESH CHAND

Petitioner(s)

VERSUS

SANT RAM & ANR.

Respondent(s)

Date : 11-07-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Sanjeev Malhotra, AOR
Mr. K.k.l.gautam, Adv.
Ms. Vaishali Nariyala, Adv.
Mr. Venkat M.d. Muppana, Adv.

For Respondent(s)

Mr. S. R. Setia, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent has already filed the counter affidavit.

Hence, the matter be processed for listing before the Hon'ble
Court, under the rules.

VIVEK SAXENA
Registrar

MG